

Government of Rajasthan
Law and Legal Affairs Department

No. F. 1(1)Nyay/2023

Jaipur Date: 27 SEP 2023

::NOTIFICATION::

In partial modification of the earlier notification No. F.1 (1)Nyay/2021 dated 26.05.2021, in exercise of the powers conferred by sub-section (1) & (2) of section 3 of the Commercial Courts Act, 2015(Act No. 4 of 2016), the State Government, in consultation with the Rajasthan High Court constitutes 02 Commercial Courts (District Judge Level) as under:-

Sr.No.	Name of Court	Place of sitting	Jurisdiction
1	Commercial Court, Sriganganagar	Sriganganagar	Sriganganagar & Hanumangarh districts
2	Commercial Court, Bharatpur	Bharatpur	Bharatpur, Dholpur, Karauli, Sawai Madhopur districts

Likewise jurisdiction of Commercial Court, Bikaner and Alwar is amended.

By Order of H.E. the Governor


(Gyan Prakash Gupta)

Principal Secretary To the Government

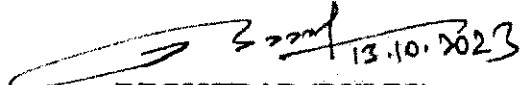
RAJASTHAN HIGH COURT, JODHPUR

No. Gen./II/23/23/...16.8.7.

Date: 13/10/2023

Copy forwarded to the following for information and necessary action:-

1. All Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench (Registrar CPC with a request to upload the same on high court website)
2. The concerned District & Sessions Judge.
3. The concerned Commercial Courts
4. The concerned Chief Judicial Magistrate
5. A.O.J. Conf./ RJS Estt. & Leave/ SC Estt/ Statistics/ Budget/ Building/ Computer Cell Rajasthan High Court, Jodhpur.


REGISTRAR (RULES)